

**THE GAUHATI HIGH COURT AT GUWAHATI**  
 (The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)  
 Notification No.HC.XXXVII-75 (Pt-I) /2012/ 216/ R. Cell.Dated Guwahati the 5<sup>st</sup> April, 2018

**Vacancy position of Grade-I & II of the Judicial Services under the Gauhati High Court, Guwahati [as on 5.04.18]**

<b>A] ASSAM</b>					
Grade	Mode of Recruitment	Sanctioned Strength	Working strength	Existing Vacancy	Future vacancies
I	Direct Recruitment	111	14	14	-
	Regular Promotion		82*	1	9 (due to Retirement), 11 (10% due to elevation to the High Court, death or otherwise ##)
	LDCE		0		
II	Regular Promotion	120	108	12	9 (due to Retirement), 12 (10% due to elevation to the High Court, death or otherwise ##)
<b>B] NAGALAND</b>					
Grade	Mode of Recruitment	Sanctioned Strength	Working Strength	Existing Vacancy	Future vacancies
I	Direct Recruitment	15	3	1	1 (10%, due to elevation to the High Court, death or otherwise##)
	Regular Promotion		10	0	
	LDCE		0	1	
II	Regular Promotion	7	6	1	-
<b>C] MIZORAM</b>					
Grade	Mode of Recruitment	Sanctioned Strength	Working strength	Existing Vacancy	Future vacancies
I	Direct Recruitment	13	4	0	1 (10%, due to elevation to the High Court, death or otherwise##)
	Regular Promotion		8	0	
	LDCE		1	0	
II	Direct Recruitment	16	1	0	-
	Regular Promotion		15	0	1 (10%, due to elevation to the High Court, death or otherwise##)
<b>D] ARUNACHAL PRADESH</b>					
Grade	Mode of Recruitment	Sanctioned Strength	Working Strength	Existing Vacancy	Future vacancies
I	Direct Recruitment	8	7	0	-
	Regular Promotion		0	1	-
	LDCE		0	0	-
II	Direct Recruitment	7	0	2	-
	Regular Promotion		5	0	-

## 10% of the Number of posts as mentioned in Schedule-F of Judicial Service Rules.

\* Including 1 (one) post, of which posting is awaited.

*[Signature]*  
 05/04/2018  
 (M.K. Kalita)

Registrar (Vigilance)-cum-In-Charge, Recruitment Cell  
 Gauhati High Court, Guwahati